

Item No. 3

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
NEW DELHI (PRINCIPAL BENCH)**

Execution Application No. 9/2021

In

Original Application No. 78/2021

Ramesh Malik

.... Applicant(s)

Versus

Union Of India Through Secretary Ministry Of Environment
And Forests New Delhi

.... Respondent(s)

Date of Hearing: 27.09.2021

Matter stands adjourned to: 25.11.2021